

NATIONAL COMPANY LAW TRIBUNAL
~~SINGLE BENCH~~
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/(IB)/2017
NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	A. Aridas	Counsel for Petitioner	A. Aridas
2.	V. Krishnan.	Counsel for Respondent	V. Krishnan.

ORDER

Counsel representing both the parties are present and stated that the settlement talks between the parties have failed. Time extended at their request for making submissions. Put up on 21.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)